NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

68. Comp APP No. 942/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022

NAME OF THE PARTIES: - Bhandarkar Sudha Arun
V/s
Phadnis Infrastructures India Ltd

APPEARANCE :

FOR THE PETITIONER **:** Absent

FOR THE RESPONDENT **:** Absent

Section: 73 (4) of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **17.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.11.2022
Sushil